IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1131/2016

.....Petitioner

SECTION:

UNDER SECTION 391(1) to 394 r/w 100-104

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Leasement Fin-invest (India) Pvt. Ltd.

Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Shri Ashish Middha, Advocate

For Regional Director (NR) Delhi:

Shri Manish Raj, Company Prosecutor

For OL (Delhi)

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Ms. Chetana Kandpal, Company Prosecutor

ORDER

On account of paucity of time, matter is adjourned to 25.08.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 Vineet